



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **12-11-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
HON'BLE MR. JUSTICE K.R. SURANA AND HON'BLE MR. JUSTICE A. BORTHAKUR	ITEM NO(s) 3
HON'BLE MR. JUSTICE K.R. SURANA	ITEM NO(s) 11
HON'BLE MR. JUSTICE H.K.SARMA	ITEM NO(s) 42 (As last item subject to availability of time.
HON'BLE MR. JUSTICE S.K MEDHI	ITEM NO(s) 2, 18 & 30
HON'BLE MR. JUSTICE NANI TAGIA	ITEM NO(s) 13, 34, 35, 44 & 45

BY ORDER

Dated Guwahati, the 11th November, 2020.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **12-11-2020(THURSDAY):-**

1. THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL NOT SIT.
2. **ITEM NOS. 7 AND 9** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE A.BORTHAKUR** AFTER RISING FROM **SPECIAL DIVISION BENCH** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
3. **ITEM NOS. 25 AND 26** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE H.K. SARMA** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
4. **ITEM NOS. 29** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE M.A. ALI** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
5. REST OF THE MATTERS ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON.

BY ORDER

Dated Guwahati, the 11th November, 2020.